

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr.M.P. No. 1689 of 2020

Nandu Das @ Nandan Kumar Das ... Petitioner
Versus
The State of Jharkhand ... Opposite Party

Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mr. Shahid Yunus, Adv.
For the State : Mr. Anup P. Topno , Addl. P.P.

03 / 11.09.2020 Heard the parties through Video Conferencing.

Mr. Shahid Yunus, learned counsel for the petitioner personally undertakes to remove the defects pointed out by the Stamp Reporter within two weeks after the lockdown is over.

In view of the personal undertaking given by learned counsel for the petitioner, the defects pointed out by the Stamp Reporter are ignored for the present.

This criminal miscellaneous petition has been filed under section 482 Cr.P.C by the petitioner with a prayer for modification of the order dated 18.03.2020 passed in ABA No. 1349 of 2020.

It is submitted by the learned counsel for the petitioner that vide order dated 18.03.2020 passed in ABA No. 1349 of 2020, the petitioner was directed to surrender before the court below within four weeks but because of COVID-19 pandemic, he could not surrender within the stipulated time but now he is ready to surrender and therefore, it is submitted that time to surrender before the court below in terms of the order dated 18.03.2020 passed in ABA No. 1349 of 2020 be extended for four weeks from the date of this order.

Considering the facts of the case and the submission of the learned counsel for the petitioner, the prayer for extension of time for the petitioner to surrender in the court below in terms of the order dated 18.03.2020 passed in ABA No. 1349 of 2020 is allowed. Hence,

the petitioner is directed to surrender before the court below “within four weeks from the date of this order in terms of the dated 18.03.2020 passed in ABA No. 1349 of 2020”.

The order dated 18.03.2020 passed in ABA No. 1349 of 2020 is modified to the aforesaid extent only.

This criminal miscellaneous petition is disposed of accordingly.

(ANIL KUMAR CHOUDHARY, J.)

Smita/-